

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 09.02.2024

**Misc. Application No. 133 of 2024
And
Appeal Lodg. No. 68 of 2024**

Kotak Commodity services Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Zerick Dastur and Mr. Anubhav Sinha, Advocates i/b
Zerick Dastur Advocates for the Appellant.

ORDER:

1. Not on Board. Mentioned by learned counsel for the appellant. List on February 16, 2024.

09.02.2024
msb

Ms. Meera Swarup
Technical Member